

FORM A
PUBLIC ANNOUNCEMENT
(Regulation 14 of the Insolvency and Bankruptcy Board of India (Voluntary Liquidation Process) Regulations, 2017)

FOR THE ATTENTION OF THE STAKEHOLDERS OF WELLWORKS TECHNOLOGIES PRIVATE LIMITED

1.	NAME OF CORPORATE PERSON	WELLWORKS TECHNOLOGIES PRIVATE LIMITED
2.	DATE OF INCORPORATION OF CORPORATE PERSON	25.05.2021
3.	AUTHORITY UNDER WHICH CORPORATE PERSON IS INCORPORATED / REGISTERED	REGISTRAR OF COMPANIES, BANGALORE
4.	CORPORATE IDENTITY NUMBER OF CORPORATE PERSON	U85100KA2021PTC147828
5.	ADDRESS OF THE REGISTERED OFFICE AND PRINCIPAL OFFICE (IF ANY) OF CORPORATE PERSON	C- 209, AMBER BLOCK, BRIGADE LAKE FORT APT, SEETARAMPALYA, ITPL ROAD, BANGALORE, KARNATAKA - 560048
6.	LIQUIDATION COMMENCEMENT DATE OF CORPORATE PERSON.	30.09.2024
7.	NAME, ADDRESS, EMAIL ADDRESS, TELEPHONE NUMBER AND THE REGISTRATION NUMBER OF THE LIQUIDATOR	NAME: VINIT GANGWAL ADDRESS: 503, VARUN CAPITAL, OFF J.M ROAD, OPP. JANGALI MAHARAJ MANDIR, NEXT TO CITIOTEL, SHIVAJI NAGAR, PUNE – 411005. EMAIL ADDRESS: ip.vinitgangwal@sudharman.in EMAIL FOR COMMUNICATION: ip.wellworkstechnologies@sankalp-ipe.com CONTACT NO. +91 9850823110 REGISTRATION NO: IBBI/IPA-002/IP-N00091/2017-18/10235.
8.	LAST DATE FOR SUBMISSION OF CLAIMS	30.10.2024

Notice is hereby given that the WELLWORKS TECHNOLOGIES PRIVATE LIMITED has commenced voluntary liquidation on 30.09.2024.

The stakeholders of WELLWORKS TECHNOLOGIES PRIVATE LIMITED are hereby called upon to submit a proof of their claims, on or before 30.10.2024, to the liquidator at the address mentioned against item 7.

The financial creditors shall submit their proof of claims by electronic means only. All other stakeholders may submit the proof of claims in person, by post or by electronic means.

Submission of false or misleading proofs of claim shall attract penalties.

Adv. Vinit Gangwal

Sd/-
Name and Signature of the Liquidator

Date: 05.10.2024, Pune.